प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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February 13, 2024

Premature redemption under Sovereign Gold Bond (SGB) Scheme - Redemption Price for premature redemption due on February 14, 2025 (Series III of SGB 2019-20)

In terms of GOI Notification F.No.4 (7) – B (W&M)/2019 dated May 30, 2019 (SGB 2019-20 Series III -Issue date August 14, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranche shall be February 14, 2025.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on February 14, 2025, shall be ₹8,536/- (Rupees Eight Thousand Five Hundred and Thirty Six only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., February 11, February 12, and February 13, 2025.

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